

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).993/2007

(From the judgement and order dated 13/09/2006 in WP No. 15829/2006 of
The HIGH COURT OF A.P AT HYDERABAD)

COLLECTOR & DIST. MAGISTRATE & ORS.

Petitioner(s)

VERSUS

S. SULTAN

Respondent(s)

(With appln(s) for stay)

WITH SLP(Cr1) NO. 1308 of 2007

SLP(Cr1) NO. 2089 of 2007

SLP(Cr1) NO. 2090 of 2007

SLP(Cr1) NO. 2091 of 2007

(With appln(s) for stay and With office report)

Date: 14/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

Ms.T.Anamika,Adv.

UPON hearing counsel the Court made the following
ORDER

Call after four weeks.

Counter affidavit, if any, be filed in the meantime.

(Ganga Thakur) (Vijay Aggarwal)

PS to Registrar Court Master